

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:750
ANSWERED ON:27.11.2012
CONTROL ROOMS
Mahendrasinh Shri Chauhan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has issued instructions to all the States to increase the CCTV coverage to set up more control rooms to nab the criminals;
- (b) if so, the details thereof; and
- (c) the reaction of the State Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c) : "Police" and "Law and Order" are State subjects as per VIth Schedule of the Constitution of India. As such, it is primarily the responsibility of the State Governments to modernize and adequately equip its police forces and make security arrangements including installation of Closed Circuit Television (CCTV) cameras. The Central Government provides funds to the States under the Modernization of State Police Forces (MPF) Scheme to help them to upgrade the equipment, weaponry, mobility, security arrangements, etc. The State Governments have been advised to include items like CCTV cameras in their Annual Action Plan proposals under the MPF Scheme. Funds have been provided under the Scheme to States to procure CCTVs as and when such items are included in the Annual Action Plan proposals of States.